

(6)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY 400614

TRANSFERRED APPLICATION NO. # 304/87

Shri Nivrutti R. Tembhorne
Nazul Layout Colony
Jaripatka
NAGPUR 14

Applicant

V/s.

Union of India & 2 others

Respondents

Coram : Hon'ble Vice Chairman B C Gadgil
Hon'ble Member (A) L H A Rego

TRIBUNAL'S ORDER
(PER: B C Gadgil, Vice Chairman)

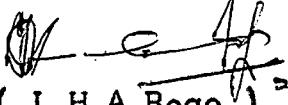
DATED: 27.7.88

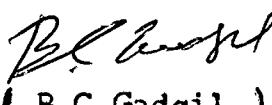
Shri Sudame for the applicant. Shri T D Ghaisas, Law Assistant, C.P.O. Central Railway, for the respondents.

2. The Miscellaneous Petition mentioned in the order dated 3.6.1988 is not easily traceable. The applicant is directed to produce two copies thereof and furnish one copy to the respondents, to enable them to comply with the Order dated 3.6.88.

3. The respondents are directed to permit the applicant on or before 26th August 1988 to inspect at Nagpur such of those documents about which they have no grievance. The rest of the documents should be kept ready for perusal of the Tribunal at the time of the hearing. The question of admissibility and relevance of those documents would be considered at the time of hearing.

4. The matter is adjourned to 14th November 1988 for hearing at Nagpur. No notice of this date is required for either party.


(L H A Rego) 27.7.88
Member (A)


(B C Gadgil)
Vice Chairman